GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

RAJYA SABHA
UNSTARRED QUESTION No. 1700
TO BE ANSWERED ON 03.08.2026

INCLUSIVITY, MONITORING AND OUTCOMES IN PMEGP

1700. SMT SANGEETA YADAV:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) the constraints women applicants face in availing facilities under the Prime Minister's Employment Generation Programme (PMEGP);
(b) the corrective measures in place;
(c) whether there are annual targets for special categories and the manner in which performance are monitored;
(d) the manner in which coordination among Ministry, KVIC, States, and banks being strengthened; and
(e) the impact of reforms on loan sanctions and employment generation?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SUSHRI SHOBHA KARANDLAJE)

(a) & (b): The Government closely monitors the implementation of the Prime Minister's Employment Generation Programme (PMEGP) for the prospective entrepreneurs including women in availing benefits under the scheme. Accordingly, measures taken in place to enhance participation of prospective entrepreneurs including women under PMEGP include the following:

i. To facilitate greater participation of women entrepreneurs, they are classified under Special Category of beneficiaries which are eligible for higher Margin Money (MM) subsidy rates and lower own contribution of the project cost.
ii. Establishment of PMEGP Helpdesks at State Offices to provide real-time assistance and hand-holding support to potential beneficiaries.
iii. A wide range of more than 1,000 Model of Detailed Project Reports prepared on various industries has been made available on the PMEGP portal.
iv. Awareness and outreach programmes in all the States/UTs including backward and under-performing areas, Aspirational districts, NER etc. to identify potential beneficiaries and provide handholding support during the application process.
v. Financial literacy camps and customer awareness programmes conducted by Banks to educate prospective entrepreneurs about various initiatives of the Government, including PMEGP.

(c) & (d): PMEGP is a demand-driven Scheme and the final sanctioning of loan is done by the concerned financial bank post its technical and economic appraisal of the projects. Therefore, no annual targets are prescribed for Special Category beneficiaries.

The Ministry closely monitors the effective implementation of PMEGP and maintains coordination with the Khadi and Village Industries Commission (KVIC), State Governments, district level implementing agencies and financing banks through regular review and monitoring meetings at various levels i.e. Quarterly Bankers' Meetings at State and Zonal level, State Level Monitoring Committee (SLMC) and District Level Monitoring Committee (DLMC). The performance of the Scheme is further monitored through the PMEGP Portal, which facilitates end-to-end processing of applications, real-time monitoring and transparent tracking by all stakeholders and enhances system coordination among all implementing agencies.

(e): The initiatives undertaken under PMEGP have significantly strengthened coordination with financing banks, thereby improving monitoring and ensuring effective ground-level implementation of the scheme. As a result, loan sanctioning by banks has increased over the last five years. Moreover, these initiatives have facilitated the creation of sustainable employment opportunities for approximately 36.33 lakh persons under PMEGP during the period.

****